

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

JUNIOR CIVIL JUDGES - Transfers and Postings of Junior Civil Judges for the Year, 2026 - ORDERS - ISSUED.

ROC.NO.2115/2026 - B.SPL.,

NOTIFICATION NO. 320-B.SPL.,

DATED: 23.04.2026

The High Court is pleased to pass the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2, are transferred and posted to the stations mentioned in Column Number 3, of the corresponding row. Further, the officers mentioned in column number 2, are directed to handover charge of their posts **and also the post(s) for which they have been holding full additional charge**, if any, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the post(s) for which his/her predecessor is holding full additional charge**, if any, from the officers mentioned in Column Number 5.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SRI MUKESH JANAMANCHI, Junior Civil Judge -cum- Judicial Magistrate of First Class, Bellampally, Mancherial District.	I Additional Junior Civil Judge-cum- V Additional Judicial Magistrate First Class, Medchal-Malkajgiri District Uppal Court complex at Medipally. (Vice Smt. K.Sowjanya transferred)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherial.	Principal Junior Civil Judge -cum- IV Additional Judicial Magistrate First Class, Medchal- Malkajgiri District Uppal Court complex at Medipally.
2.	SRI DEVENDRA BABU.D, Junior Civil Judge-cum- Judicial Magistrate of First Class, Bhainsa, Nirmal District.	I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally. (Vice Smt. Girija Tirandasu transferred)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Nirmal.	Principal Junior Civil Judge -cum- XI Additional Judicial Magistrate First Class, Medchal- Malkajgiri District at Kukatpally.

3.	SMT. SHEREENA MOHD, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar. (Vice Smt. Ch.Narmada transferred)	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Karimnagar.	III Additional Junior Civil Judge- cum-III Additional Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.
4.	SMT. SRINIJA KOHIRKAR, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Jagtial.	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Godavarikhani, Peddapally District. (Vice Sri Venkatesh Durva transferred)	II Additional Junior Civil Judge-cum- II Additional Judicial Magistrate of First Class, Jagtial.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Godavarikhani, Peddapally District.
5.	SRI ARUN KUMAR NARAM, Junior Civil Judge -cum- Judicial Magistrate of First Class, Metpally, Jagtial District.	Junior Civil Judge- cum- Judicial Magistrate of First Class, Rangareddy District at Amangal. (Vice Ms.Swarupa Kaatam transferred)	Junior Civil Judge - cum- Judicial Magistrate of First Class, Korutla, Jagtial District.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Rangareddy District at Shadnagar.
6.	SMT. JYOTHIRMAI KAKUMANI, Junior Civil Judge -cum- Judicial Magistrate of First Class, Vemulawada, Rajanna Sircilla District.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam. (Vice Smt. Deepa Kasragadda transferred)	II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Sircilla.	I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Juvenile Court), Khammam.
7.	SRI ARAVA PRAVEEN, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Sircilla.	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Khammam. (Vice Smt. Madhavi Vinukonda transferred)	II-Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Sircilla.	II Additional Junior Civil Judge- cum-II Additional Judicial Magistrate of First Class, Khammam.

8.	SRI VENKATESH DURVA, II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Godavarikhani, Peddapalli District.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal. (Vice Sri Daravath Uday Naik transferred)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Godavarikhani, Peddapally District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Alampur, Jogulamba Gadwal District.
Sri Venkatesh Durva, after assumption of charge of his new post, shall also take charge of the post of Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Gadwal from Junior Civil Judge-cum-Judicial Magistrate of First Class, Alampur, Jogulamba Gadwal District and will be full additional charge of that post until further orders.				
9.	SMT. DEEPA KASARAGADDA, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Khammam.	Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Huzurnagar, Suryapet District. (Vice Sri P.Maruthi Prasad transferred)	I Additional Junior Civil Judge -cum- Special Judicial Magistrate of First Class (Juvenile Court), Khammam.	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Huzurnagar, Suryapet District.
10.	SMT. MADHAVI VINUKONDA, III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Khammam.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Metpalli, Jagtial District. (Vice Sri Arun Kumar Naram transferred)	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Khammam.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Korutla, Jagtial District.
11.	SMT. KEERTHI CHANDRIKA REDDY DEVARAPALLI, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Yellandu, Bhadradi Kothagudem District.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, (Juvenile Court), Rangareddy District at L.B Nagar. (Post kept vacant)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem.	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.

12.	SMT. ARRAMRAJU SUCHARITHA, Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Alladurg, Medak District (Vice Smt. Patlolla Teja Sri transferred)	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class, Kothagudem.	I Additional Junior Civil Judge-cum-Special Judicial Magistrate of I Class (Mobile) Court, Medak.
13.	SMT. NERELLA VENKATA HYMA PUJITHA, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Gadwal.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Kothagudem. (Vice Smt. Arramraju Sucharitha transferred)	Junior Civil Judge-cum-Judicial Magistrate of First Class, Alampur, Jogulamba Gadwal District.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Kothagudem.
14.	SRI DARAVATH UDAY NAIK, I Additional Junior Civil Judge-Cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Gadwal.	II Additional Junior Civil Judge-cum-XIII Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar. (Vice Smt. G.Nishka Patrudu transferred)	Junior Civil Judge-cum-Judicial Magistrate of First Class, Alampur, Jogulamba Gadwal District.	I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar.
15.	SMT. KAVYA JADA, Junior Civil Judge-cum-Judicial Magistrate of First Class, Kalwakurthy, Nagarkurnool District.	I Additional Junior Civil Judge-cum-IX Additional Judicial Magistrate of First Class, Rangareddy District at Kukatpally. (Vice Sri Prateek Sihag transferred)	II Additional Junior Civil Judge-cum-II Additional Judicial Magistrate of First Class (Juvenile Court), Nagarkurnool.	I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar.
16.	SRI SRIDHAR MANDHANI, Junior Civil Judge-Cum-Judicial Magistrate of First Class, Narayankhed, Sangareddy District.	II Additional Junior Civil Judge-cum-X Additional Judicial Magistrate of First Class, Rangareddy District at Kukatpally. (Vice Smt. Racharla Shalini transferred)	Principal Junior Civil Judge -cum- Principal Judicial Magistrate of First Class, Zaheerabad, Sangareddy District.	I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar.

17.	SMT. R. ANITHA, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Sangareddy.	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Mahabubnagar. (Post kept vacant)	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition and Excise Act-cum-II Additional Junior Civil Judge, Mahabubnagar.
18.	SMT. T.SWAPNA, Junior Civil Judge -cum- Judicial Magistrate of First Class, Nidamanur, Nalgonda District.	IV Additional Junior Civil Judge-cum- XV Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally. (Vice R.K.Venkata Ramana Suhas transferred)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.	III Additional Junior Civil Judge -cum- XIV Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally.
19.	SRI ARIF SHAIK, Junior Civil Judge -cum- Judicial Magistrate of First Class, Nakrekal, Nalgonda District.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Bhongir. (Post kept vacant)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act-cum-II Additional Junior Civil Judge, Nalgonda.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhongir.
20.	SMT. SHIRISHA KATKOJWALA, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class (Juvenile Court) Nalgonda.	XI Assistant Judge, City Civil Court, Secunderabad. (Vice Smt. Himabindhu Golla transferred)	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Nalgonda.	I Assistant Judge, City Civil Court, Secunderabad.
21.	MS. SOUNDARYA KUSHANAPALLI, Special Judicial Magistrate of First Class, (Mobile) for trial of Cases under PCR Act-cum-I Additional Junior Civil Judge, Nalgonda.	Junior Civil Judge-cum-XVII Additional Judicial Magistrate of First Class, Rangareddy District at Maheshwaram. (Vice Ms. Malladi Aparna transferred)	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act-cum-II Additional Junior Civil Judge, Nalgonda.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar.

22.	SRI MARUTHI PRASAD .P, Principal Junior Civil Judge -cum- Principal Judicial Magistrate of First Class, Huzurnagar, Suryapet District.	Principal Junior Civil Judge-cum-XV Additional Judicial Magistrate of First Class, Rangareddy District at Ibrahimpatnam. (Vice Sri Yashwant Singh transferred)	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Huzurnagar, Suryapet District.	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.
23.	SMT. TADURU MAHATHI VAISHNAVI, Junior Civil Judge-cum- Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir District.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Hanumakonda. (Vice Smt. Sravana Swathi Chintada transferred)	--	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, Hanumakonda.

Smt. Taduru Mahathi Vaishnavi, after completion of her maternity leave, shall take charge of her new post from the Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, Hanumakonda.

24.	SMT. KHUSHBOO UPADHYAY, I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Nizamabad.	I Metropolitan Magistrate, (Municipal Mobile Court), Hyderabad. (Post kept vacant)	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Nizamabad.	III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V. Act)
25.	SRI K.GOPI KRISHNA, Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Nizamabad.	XXI Assistant Judge, City Civil Court, Hyderabad. (Post kept vacant)	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- III Additional Junior Civil Judge, Nizamabad.	XIX Assistant Judge, City Civil Court, Hyderabad.
26.	SMT. SALMA FATHIMA, Principal Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District at Hayathnagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Sangareddy. (Vice Smt. R.Anitha transferred)	VII Additional Judicial Magistrate of First Class -cum- VII Additional Junior Civil Judge, Rangareddy District at Hayathnagar.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Sangareddy.

27.	SMT. NEELIMA MUDDASANI, Principal Junior Civil Judge-Cum- XI Additional Metropolitan Magistrate, Rajendranagar, Rangareddy District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Nakrekal, Nalgonda District. (Vice Sri Arif Shaik transferred)	I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar.	Special Judicial Magistrate of First Class for trial of cases under Telangana Prohibition & Excise Act -cum- II Additional Junior Civil Judge, Nalgonda.
28.	SRI PRATEEK SIHAG, I Additional Junior Civil Judge -cum- IX Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Hanumakonda. (Vice Smt. Santhi Soni Noothakki transferred)	I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar.	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, Hanumakonda.
29.	SMT. SHRADDHA SEHGAL, Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy- cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District at LB Nagar.	III Additional Junior Civil Judge-cum- III Additional Judicial Magistrate of First Class, Hanumakonda. (Vice Smt. Priyanka Siricilla transferred)	Special Judicial Magistrate of First Class (Prohibition & Excise), Rangareddy-cum-V Additional Judicial Magistrate of First Class -cum-V Additional Junior Civil Judge, Rangareddy District at L.B Nagar.	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, Hanumakonda.
30.	SRI YASHWANT SINGH, Principal Junior Civil Judge-cum-XV Additional Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Karimnagar. (Vice Smt. Shereena Mohd. transferred)	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Karimnagar.
31.	SMT. NISHKA PATRUDU GUMMALLA, II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Rangareddy District at Rajendranagar.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class, Madhira, Khammam District. (Post kept vacant)	I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Madhira, Khammam District.

32.	MS. APARNA MALLADI , Junior Civil Judge -cum- XVII Additional Metropolitan Magistrate, Rangareddy District at Maheswaram.	Principal Junior Civil Judge -cum- Judicial Magistrate of First Class, Manthani, Peddapally District. (Post kept vacant)	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at Shadnagar.	I Additional Junior Civil Judge-cum- I Additional Judicial Magistrate of First Class, Manthani, Peddapally District.
33.	SMT RACHARLA SHALINI , II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Junior Civil Judge - cum-Judicial Magistrate of First Class, Choutuppal, Yadadri Bhongir. (Vice Smt. Taduru Mahathi Vaishnavi transferred)	--	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.
Smt. Racharla Shalini, after completion of her maternity leave, shall take charge of her new post from the Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Ramannapet, Yadadri Bhongir District.				
34.	MS. SWARUPA KAATAM , Junior Civil Judge-cum- Judicial Magistrate of First Class, Rangareddy District at Amangal.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellandu, Badradi Kothagudem District. (vice Smt. Keerthi Chandrika Reddy Devarapalli transferred)	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District at Shadnagar.	I Additional Junior Civil Judge -cum- I Additional Judicial Magistrate of First Class (Juvenile Court), Kothagudem.
35.	SRI PRITHVI RAJ D. T , Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District at Kukatpally.	Junior Civil Judge- cum-Judicial Magistrate of First Class, Nidamanur, Nalgonda District. (Vice Smt. T.Swapna transferred)	I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Miryalaguda, Nalgonda District.

36.	SMT. CH. NARMADA, Principal Junior Civil Judge-cum- Metropolitan Magistrate, Rangareddy District at L.B. Nagar.	Principal Junior Civil Judge-cum-XI Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar. (Vice Smt. M.Neelima transferred)	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.	I Additional Junior Civil Judge-cum-XII Additional Judicial Magistrate of First Class, Rangareddy District at Rajendranagar.
37.	SMT. HIMABINDU, MUDAVATH, Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate, Rangareddy District at Ibrahimpatnam.	Junior Civil Judge - cum- Judicial Magistrate of First Class, Narayankhed, Sangareddy District. (Vice Sri Sridhar Mandhani transferred)	III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Rangareddy District at L.B. Nagar.	Principal Junior Civil Judge -cum- Principal Judicial Magistrate of First Class, Zaheerabad, Sangareddy District.
38.	SMT. K.SOWJANYA, I Additional Junior Civil Judge -cum- V Additional Metropolitan Magistrate, Medchal-Malkajgiri District Uppal at L.B. Nagar.	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Siddipet. (Post kept vacant)	Principal Junior Civil Judge -cum- IV Additional Judicial Magistrate First Class, Medchal-Malkajgiri District Uppal Court complex at Medipally.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Siddipet.
39.	SMT. GIRIJA TIRANDASU, I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Tandur, Vikarabad District. (Smt. S.Shivaleela transferred)	Principal Junior Civil Judge -cum- XI Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally.	Additional Junior Civil Judge -cum- Additional Judicial Magistrate of First Class, Tandur, Vikarabad District
40.	SRI R.K. VENKATA RAMANA SUHAS, IV Additional Junior Civil Judge-cum-XV Additional Metropolitan Magistrate, Medchal-Malkajgiri District at Kukatpally.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Bhainsa, Nirmal District. (Vice Sri D.Devendra Babu transferred)	III Additional Junior Civil Judge-cum- XIV Additional Judicial Magistrate First Class, Medchal-Malkajgiri District at Kukatpally.	Principal Junior Civil Judge-cum- Judicial Magistrate of First Class, Nirmal.

41.	SRI BANOTHU SRIRAM, Junior Civil Judge-cum-Judicial Magistrate of First Class, Kodangal, Vikarabad District.	Junior Civil Judge-cum-Judicial Magistrate of First Class Court at Cheriya, Siddipet District. (Post kept vacant)	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Tandur, Vikarabad District	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class (Juvenile Court), Siddipet.
42.	SMT. SHIVALEELA S, Principal Junior Civil Judge-cum-Principal Judicial Magistrate of First Class, Thandur, Vikarabad District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Station Ghanpur, Jangaon District. (Post kept vacant)	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class, Tandur, Vikarabad District	Additional Junior Civil Judge-cum-Additional Judicial Magistrate of First Class (Juvenile Court), Jangaon.
43.	SMT. SANTHI SONI NOOTHAKKI, Principal Junior Civil Judge -Cum- Judicial Magistrate of First Class, Hanumakonda.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Bellampally, Mancherla District. (Vice Sri Mukesh Janamanchi transferred)	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, Hanumakonda.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Mancherla.
44.	SMT. SRAVANA SWATHI CHINTADA, I Additional Junior Civil Judge-Cum-I Additional Judicial Magistrate of First Class, Hanumakonda.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class, Rangareddy District at L.B Nagar. (Post kept vacant)	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, Hanumakonda.	VI Additional Judicial Magistrate of First Class-cum-VI Additional Junior Civil Judge, Rangareddy District at L.B. Nagar.
45.	SMT. PRIYANKA SIRICILLA, III Additional Junior Civil Judge-cum-III Additional Judicial Magistrate of First Class, Hanumakonda.	Principal Junior Civil Judge-cum-XIV Additional Judicial Magistrate of First Class, Rangareddy District at Hayathnagar. (Vice Smt. Salma Fathima transferred)	Special Judicial Magistrate of First Class (Mobile) under PCR Act -cum- II Additional Junior Civil Judge, Hanumakonda.	VII Additional Judicial Magistrate of First Class -cum- VII Additional Junior Civil Judge, Rangareddy District at Hayathnagar.

46.	SMT. ANAMIKA, VI Assistant Judge, City Civil Court, Hyderabad.	Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy -cum- IV Additional Judicial Magistrate of First Class -cum-IV Additional Junior Civil Judge, Rangareddy District at L.B Nagar. (Vice Smt. Shraddha Sehgal transferred)	VII Assistant Judge, City Civil Court, Hyderabad.	Special Judicial Magistrate of First Class (Prohibition & Excise), Rangareddy-cum-V Additional Judicial Magistrate of First Class -cum-V Additional Junior Civil Judge, Rangareddy District at L.B Nagar.
47.	SMT SUMAN GREWAL, IV Metropolitan Magistrate, Mobile Court and M.V.Act, Hyderabad.	Additional Junior Civil Judge-cum- Additional Judicial Magistrate of First Class, Rangareddy District at Chevella. (Post kept vacant)	III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V. Act)	Junior Civil Judge -cum- Judicial Magistrate of First Class, Rangareddy District at Chevella.
48.	SMT. HIMABINDHU GOLLA, XI Assistant Judge, City Civil Court, Secunderabad.	Principal Junior Civil Judge-cum-Judicial Magistrate of First Class (Juvenile Court), Nalgonda. (Vice Smt. Shirisha katkojwala transferred)	I Assistant Judge, City Civil Court, Secunderabad.	III Additional Junior Civil Judge -cum- III Additional Judicial Magistrate of First Class, Nalgonda.
49.	SMT. PATLOLLA TEJA SRI, Junior Civil Judge-cum-Judicial Magistrate of First Class, Alladurg, Medak District.	Junior Civil Judge-cum-Judicial Magistrate of First Class, Jinnaram, Sangareddy District. (Post kept vacant)	I Additional Junior Civil Judge-cum-Special Judicial Magistrate of I Class (Mobile) Court, Medak.	I Additional Junior Civil Judge-cum-I Additional Judicial Magistrate of First Class(Juvenile Court), Sangareddy

The officers mentioned in Column Number 4, will be full additional charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge or until further orders whichever is earlier.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Principal District and Sessions Judges/Unit Heads, shall make alternative arrangements under intimation to the High Court.

Further the officers who are holding full additional charge of the post(s) if any, are directed to hold the Court Proceedings atleast once in a week if the said court is located away from the place where they are working as per the convenience of the Bar Association and litigant public in view of the circular instruction issued by the High Court and inform the same to the High Court for information.

- NOTE:**
1. All the officers under orders of transfer shall get themselves relieve on or after **27.04.2026** from their present post(s) and join in their new post(s) on or before **02.05.2026** without fail.
 2. All the Officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
 3. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relieving in the previous post and the date of joining in the new post within seven days.
 4. The Order placed in the High Court's Website <http://tshc.gov.in> and the downloaded copy from the website is valid for relieving and joining duty.


REGISTRAR GENERAL
FAC.REGISTRAR (VIGILANCE)

To

1. The officers and in-charge officers concerned.
2. The Prl. Secretary to the **Hon'ble the Chief Justice** and Personal Secretaries to the **Hon'ble Judges** (for placing before their Lordship's kind perusal)
3. The Registrar General and all other Registrars, High Court for the State of Telangana.
4. The Secretary to Government, Law (L.A & J – SC.C) Department, Government of Telangana, Hyderabad.
5. The Director, Telangana State Judicial Academy, Secunderabad.
6. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
7. The Secretary, High Court Legal Services Committee, High Court Premises, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad.
9. The Sessions Judge, Hyderabad.
10. The Chief Judge, City Small Causes Court, Hyderabad.
11. The Principal Special Judge for CBI Cases, Hyderabad.

12. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERES:**

- | | | |
|-----------------------------|------------------------------|----------------------|
| 1) Adilabad | 2) Mancherial | 3) Nirmal |
| 4) Kumuram Bheem - Asifabad | 5) Karimnagar | 6) Jagtial |
| 7) Rajanna Sircilla | 8) Peddapalli | 9) Khammam |
| 10) Badradri Kothagudem | 11) Mahabubnagar | 12) Jogulamba Gadwal |
| 13) Wanaparthi | 14) Narayanpet | 15) Nagarkurnool |
| 16) Sangareddy | 17) Medak | 18) Siddipet |
| 19) Nalgonda | 20) Suryapet | 21) Yadadri Bhongir |
| 22) Nizamabad | 23) Kamareddy | 24) Rangareddy |
| 25) Medchal-Malkajgiri | 26) Vikarabad | 27) Hanumakonda |
| 28) Warangal | 29) Jangaon | 30) Mahabubabad |
| 31) Mulugu | 32) Jayashankar Bhupalapally | |

13. The Pay and Accounts Officer, Hyderabad.

14. The District Treasury Officer, Kongara Kalan Village, Rangareddy District.

15. The District Treasury Officer, Medchal-Malkajgiri District at Shamirpet.

16. **THE SECTION OFFICERS :**

- | | | |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) D-II Buildings | | |

High Court for the State of Telangana at Hyderabad.

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